

enquiry. Further action against the insurer was therefore dropped.

**Gold Smuggling in Madras**

6313. Shri D. D. Jena:  
Shri K. P. Singh Deo:  
Shri D. C. Sharma:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a well-organised secret branch of an International Gold smugglers gang is active in the Madras State,

(b) if so, the contraband gold seized from the gang since January, 1967; and

(c) the action taken by Government to liquidate the gang?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (c) The total quantity of gold seized by the Customs and Central Excise authorities in Madras State from 1st January, 1967 to 15th July, 1967 is 383 Kgs approximately. This quantity includes the following big seizures.

Date of Seizure	Quantity of gold seized (Kgs)
6-1-1967	116.64
3-3-1967	58.37
27-5-1967	11.66
4-7-1967	81.52
14-6-1967	14.66
8-7-1967	81.62

There are no indications that any single agency is responsible for these attempts at smuggling. Further, investigations made following these seizures have also not revealed the existence of any international gang of gold-smugglers functioning in Madras State.

**Financial Assistance to Rajasthan**

6314. Shri Bholu Nath: Will the Minister of Finance be pleased to state:

(a) the total amount of loan grant and subsidy that are being made avail-

able to the Rajasthan State annually for development activities;

(b) whether the Rajasthan Government had utilised the full financial assistance given to the State for development during the last five years;

(c) if so, the details thereof;

(d) whether the performance and development activities of the Rajasthan Government are to the satisfaction of the Central Government; and

(e) whether Government propose to allot more funds to the Rajasthan Government for its development in view of backwardness of the State?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) A statement is laid on the Table of the House [Placed in Library See No LT-1132/67]

(b) and (c) The figures of actual expenditure for 1965-66 and 1966-67 are still awaited. For the earlier years, the assistance given to the State Government was fully utilised on approved programmes included in the Plan, such as, Agricultural Programmes, Community Development and Co-operation, Irrigation, Power, Transport and Communications, Industries, Social Services and other Miscellaneous items.

(d) The overall programme of development is drawn up in consultation with the Central Government. As far as performance is concerned, the Annual Plan discussions, from year to year, have shown that the development is generally proceeding on the right lines.

(e) The level of development is taken into account while determining the amount of Central assistance. The question of allotting more funds does not, therefore, arise.

**Foreign Aid on Performance Basis**

6315. Shri M. L. Sondhi: